## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 2(ND)16 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

**NAME OF THE COMPANY:** M/s. Mr. Pritam Kumar V/s. M/s. Winner Device & Display Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 397/398** 

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mr. Karan Molhotra, Adv. Y Petitioner War Mullet

2. Mr. Mansunyer Singl., Adv. Prendet | Roman Market

3. Mr. Palesh Againal, Adv | Prendet | Roman Market

3. Mr. Palesh Againal, Adv | Prendet | Roman Market

3. Mr. Palesh Againal, Adv | Prendet | Roman Market

4. Mr. Mansunyer Single | Roman Market

4. Mr. Mansunyer Single | Roman Market

5. Mr. Palesh Againal | Roman Market

6. Mr. Mansunyer Single | Roman Market

6. Mr. Mansunyer Single | Roman Market

7. Mr. Mansunyer Single | Roman Market

8. Mr. Palesh Againal | Roman Market

8. Mr. Palesh Again

8. Mr. Palesh Again

8. Mr. Palesh Again

8. Mr. Palesh Again

8.

## **ORDER**

Learned Counsel for the parties are present. Learned counsel for the respondent has stated that he has received the copy of the rejoinder only yesterday. He seeks and is given 2 weeks time to advance his argument.

List on 18.10.2016 for arguments of both sides.

(R.Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

591-